

Capacity of Kayamkulam Thermal Power Project

2497. SHRI N.K. PREMCHANDRAN :
SHRI KODIKKUNNIL SURESH :
SHRI T. GOVINDAN :
SHRI MULLAPPALLY RAMACHANDRAN :
SHRI RAMESH CHENNITHALA :

Will the Minister of POWER be pleased to state :

(a) the present capacity of the Kayamkulam Thermal Power Project in M.W. Unit ;

(b) whether the Union Government propose to increase the capacity of the power project in view of the chronic power shortage in Kerala;

(c) if so, the details thereof and the extend to which the capacity is proposed to be increased; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH): (a) The capacity of the on-going Kayamkulam Thermal Power Project being implemented by National Thermal Power Corporation (NTPC) is 350 MW.

(b) to (d) The Union Government has no proposal to increase the capacity of the on-going Kayamkulam Thermal Power Project. For this purpose, the relevant factors like availability of liquid fuel and other inputs are to be kept in view.

Development of Hydro Power

2498. SHRI MANGAT RAM SHARMA :
SHRI PRITHVIRAJ D. CHAVAN :

Will the Minister of POWER be pleased to state :

(a) whether Central Electricity Authority has blamed the environment Authorities for the clearances of hydro power projects in the country slowly;

(b) if so, whether environmental issues were not adequately addressed by the project authorities at the time of project formulation;

(c) the number of power projects, State-wise; and

(d) the steps taken in removing irritants?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) No. Sir.

(b) Does not arise

(c) There are four hydro-electric projects which have been sanctioned but are held up for want of environmental and/or forest clearance. There are 19 Central Electricity Authority cleared hydro-electric projects which are yet to be approved from environmental/forest angle by Ministry of Environment & Forests. The details are given in the statement attached.

(d) The project authorities are to pursue the matter with Ministry of Environment & Forests.

Statement*Hydro Projects Requiring Environmental and/or Forest Clearance*

Sl. No.	State/U.T./ Name of Scheme	Installed Capacity No. / Units (MW)	
1	2	3	4
A.	<i>Sanctioned schemes held up for want of Environment and/or forest clearance</i>		
	KARNATAKA		
1.	Gangawali (Bedthi)	2x105	210.00
2.	Kalinadi St-II (Dandeli)	2x30	60.00
	KERALA		
3.	Puyankutty	2x120	240.00
4.	Bodhghat	4x125	500.00
	Total (A)		<u>1010.00</u>
B.	<i>CEA Cleared Schemes</i>		
	HARYANA		
1.	W.Y.C. St - II	2x8	16.00
	HIMACHAL PRADESH		
2.	Neogal	2x6	12.00
3.	Hibra	3x77	231.00
4.	Parbati St-II	4x200	800.00
	JAMMU & KASHMIR		
5.	Athwato	3x2.5	7.50
6.	Sewa St-III	3x3	9.00
7.	Parnai	3x12.5	37.50
	UTTAR PRADESH		
8.	Koteshwar (Central Sector)	4x100	400.00

1	2	3	4
MADHYA PRADESH			
9.	Marhikheda [1x20 MW will be installed on later date]	2x20+ 1x20	40.00
ANDHRA PRADESH			
10.	Nagarjuna Sagar Tail Pond Dam	2x25	50.00
KERALA			
11.	Adirapally	2X80	160.00
TAMIL NADU			
12.	Paralavar	1x25	25.00
WEST BENGAL			
13.	Farraka Barrage [Central Sector]	5x25	125.00
SIKKIM			
14.	Teesta St. III [Central Sector]	6x200	1200.00
15.	Teesta St. V	3x170	510.00
ARUNACHAL PRADESH			
16.	Kameng	4x150	600.00
MANIPUR			
17.	Thoubal	3x2.5	7.50
MIZORAM			
18.	Dhaleshwari [Central Sector]	3x40	120.00
19.	Tulvai	3x70	210.00
Total [B] :			4560.50

[Translation]

Functioning of Telephone Exchanges

2499. SHRI VIRENDRA KUMAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Telephone Exchanges situated in Jaisinagar and Begum Ganj in Madhya Pradesh have been functioning satisfactorily;

(b) if not, the reasons therefor; and

(c) the efforts being made by the Government to remove the deficiencies?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) (a) Yes, Sir.

(b) and (c) Does not arise in view of (a) above.

Appintment of Volunteer Ticket Collectors

2500. DR. RAMVILAS VEDANTI : Will the Minister of RAILWAYS be pleased to state :

(a) whether appoinments were made for the post of volunteer ticket collector at platform of Gonda Railway Station during 1983; and

(b) if so, the facilities being given to those employees by the department?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) and (b) The volunteer ticket collectors were engaged and discontinued after a few months. They had to be reengaged as per Supreme Court directives; and are being deputed to work for 4 hours at the rate of Rupees 9 per day.

[English]

Increase in Criminal Activities

2501. SHRI MURLIDHAR JENA : Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 2067 dated December 5, 1996 and Unstarred Question No. 3080 dated March 13, 1997 regarding increase in criminal activities and state :

(a) whether the Criminal activities are on increase now-a-days in Orissa bound trains from New Delhi (2801, 2815, 8476) due to slackness of the concerned personnels;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken by the Government to prevent miscreants and unauthorised persons into the reserved coaches so far?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) and (b) According to the State Government Police authorities, who are responsible for maintenance of law and order, the number of crimes reported has declined slightly during 1996-97. A Statement showing the number of cases reported train-wise in New Delhi. Orissa bound trains for the year 1995-96 and 1996-97 (upto February) is as under :

Statement

Train No. & Name	1995-96 No. of cases	1996-97 (upto Feb.) No. of cases.
1	2	3
8477 Dn. Utkal Exp.	10	5
8478 Up. Utkal Exp.	8	4
2802 Up Purusottam Exp.	15	17